

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-506**  
IB-481/ND/2022

**IN THE MATTER OF:**

Shashikant Shravan Dhame

...Applicant

**SECTION**

U/s 59 of IBC

**Order delivered on 15.09.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Iswar Mohapatra, Adv.

For the Company Prosecutor : Mr. Saurabh Indura on behalf of RoC

**ORDER**

None appeared on behalf of the Applicant. The Company Prosecutor appeared on behalf of RoC and submitted that they have filed the report. Report is also available on the e-portal of the Tribunal. The Applicant is directed to file his response to the observations made in the RoC's Report. None appeared on behalf of IBBI. The Court Officer may again send e-notice to the IBBI for their appearance as well as for filing the reply in the matter. Let the matter be posted to **23.09.2022**.

-Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

-Sd/-

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**

Md Saddam